

2

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER :TCP/6/2016

NAME OF THE PETITIONER(S) :Shri Chandran V.N.A.S.,

NAME OF THE RESPONDENT(S) :Wood Briar Estates Limited and 5 others

UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Counsel for Respondents<sup>1405</sup> - Ridhime Sharma

Counsel for Petitioner - S. SHIVA THIRU MOHAN  
Surya For S. RAMASUBRAMANIAM  
D. Associates

**ORDER**

Counsel for petitioner present. Counsel for all the Respondents present. Counsel for petitioner stated that the matter has been settled between the parties and a Memorandum-Oral Family Arrangement has been drawn into black and white to this effect. He prays to withdraw the petition. Prayer allowed. The company petition is dismissed as withdrawn. The file be consigned to record after due completion.

(Mohd Sharief Tariq)  
Member (Judicial)

(Anantha Padmanabha Swamy)  
Member (Judicial)